

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

OP No. 1 of 2011

Dated : 2nd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tariff Revision
(Suo-Motu action on the letter
Received from Ministry of Power)**

Counsel for the Amicus Curiae(s) : Mr. M.G. Ramachandran
Mr. Amit Kapur
Mr. R.K. Mehta
Mr. Buddy A. Ranganadhan

Counsel for the Commissions :

ORDER

We have heard learned Amicus Curiae Counsels and also gone through the report submitted by the FOR dated 29.8.2013. There are particulars with reference to the vacancies in each of the State Commissions.

However, we want to get the clear particulars about the Commissions which are non-functional and Commissions which are functional with the vacancies of some posts of Members and Chairman.

The representative of FOR who is present today is directed to collect all those particulars and file the report within one week and file it on or before 16th September, 2013 with copies to the Amicus Curiae counsels.

Post the matter for reporting compliance on **24th September, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/vt